

**CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI):** (a) No proposal for setting up of a gas-based power project envisaging utilisation of gas from HBJ pipeline in the State of Madhya Pradesh has been given clearance by the Central Electricity Authority.

(b) Does not arise.

#### **Losses by Electricity Boards**

**2885. SHRISHRAVANKUMAR PATEL:** Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether a study conducted by P.H.D. Chamber of Commerce and Industry has revealed that overall percentage of losses between 1981 and 1989 suffered by nine Electricity Boards had increased despite frequent hikes in tariffs;

(b) the main causes of such losses; and

(c) the steps suggested to avert such losses?

**THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI):** (a) Yes, Sir.

(b) According to the study, the main causes of losses relate to management of:

- (1) Human resources sphere;
- (2) Accounts, Finance and Commercial sphere;
- (3) Technical sphere covering, generation, transmission and distribution systems.

(c) No steps for averting such losses have been suggested in the report which

is said to be the first part of the study.

[*Translation*]

#### **Operation of Cable TV Network**

**2886. SHRI SHIV SHARAN VERMA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 5615 on September 4, 1991 and state:

(a) whether the information has since been collected; and

(b) if so, the details thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMAR GIRI JAYAS):**

(a) Yes, Sir.

(b) Establishment of Cable TV Networks in the country is governed by Indian Telegraph Act, 1885 and Rules made thereunder, administered by the Ministry of Communications. As per this Act and Rules made thereunder, no permission is required to set up a Cable TV network within private premises. According to the information received from the Ministry of Communications, no license for Cable TV network including permission to lay cable for TV networks are being issued by them. The details of such networks operating in the country including those set-up by foreign companies are, therefore, not available with the Government.

#### **Arrears of DESU with Commercial Firms and Industries**

**2887. SHRI SHIV SHARAN VERMA:** Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of commercial firms/